

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORECONTEMPT PETITION NO.170/00085/2017
IN
OA. NO. 170/00392/2016

DATED THIS THE 2ND DAY OF JANUARY, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)
HON'BLE SHRI K.N. SHRIVASTAVA, MEMBER(A)

Avarsekar Prashant Venkatesh,
Aged about 44 years,
S/o Venkatesh,
Residing at
D.No.1866K/10,
Baba Nivas, Vivekanand Nagar,
Kodibag, Karwar- 581303.Petitioner

(By Shri P.Kamalesan, Advocate)
Vs.

Sri Manjit Singh Binda,
CCPO., Naval Base,
Karwar 581 318.Respondents

(By Shri.MV.Rao, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Learned counsel for the respondents submits that the order of this Tribunal dated 15.02.2017 in OA.No.392/2016 has been complied with.

2. Therefore, the Contempt Petition is dismissed. Notice discharged. No order as to costs.

(K.N. SHRIVASTAVA)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

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Annexures referred to by the petitioner in CP. No.85/2017.

Annexure C1: Copy of CAT, Bangalore Bench order dated 15.2.2017 in OA.No. 00392/2016.

Annexure C2: Copy of CAT, Bangalore Bench order dated 20.10.2016 in OA. No.49750/2015.

Annexures referred to by the Respondents

Annexure R1: Appointment order dated 07.12.2017.

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